

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**STARRED QUESTION NO.+*160
TO BE ANSWERED ON 08.03.2016**

†*160. FUNDS FOR SCHOLARSHIP SCHEMES

**SHRI LAXMI NARAYAN YADAV:
SHRI DUSHYANT CHAUTALA:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has released the funds under various scholarship schemes including Pre-Matric and PostMatric Scholarship for Scheduled Castes (SCs) and Other Backward Classes (OBCs) as per the demand of the States, if not, the reasons therefor along with the details of funds demanded and actually released during each of the last three years, State-wise;
- (b) whether funds under the said schemes have not been released by the Government on time in certain cases, if so, the details thereof and the reasons therefor;
- (c) whether delay in release of funds has affected the education of a large number of SC and OBC students and if so, the reaction of the Government thereto;
- (d) whether various States have urged the Government to release the funds for the scholarship schemes on time and if so, the details thereof; and
- (e) the steps taken by the Government for timely release of funds and to ensure that scholarship is provided to the SC and OBC students on time?

**ANSWER
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWARCHAND GEHLOT)**

(a) to (e): A statement is laid on the Table of the House.

Statement in answer to parts (a) to (e) of the Lok Sabha Starred Question No. 160 for 8.03.2016 by Shri Laxmi Narayan Yadav and Shri Dushyant Chautala regarding Funds for Scholarship Schemes

(a) to (e) Government releases funds to States under the following centrally sponsored scholarship schemes for Scheduled Caste (SC) and Other Backward Classes (BC);

- (i) Pre-Matric Scholarship to SC Students studying in classes IX and X.
- (ii) Post- Matric Scholarship to SC students
- (iii) Pre-matric Scholarship for OBC Students
- (iv) Post Matric Scholarship for OBC Students

Central Government releases due Central Assistance (CA) in full to the States/UTs in respect of all Scholarship Schemes for SC students except Post Matric Scholarship Scheme for SC students (PMS-SC). It has not been possible for the Central Government to release the entire due central assistance to the States/UTs with respect to PMS(SC) due to inadequate allocation. However, as and when funds are available CA is released without delay. The details of funds demanded and actually released during each of the last three years, State-wise under PMS(SC) is attached at Annexure-I.

The details of fund released under Pre-matric Scholarship for SC students studying in classes IX and X are attached at Annexure-II.

Under the Scholarship Schemes for OBCs ,it is not possible for Central Government to meet the full demands of the States. Every year, the total budget provided under the schemes is divided and allocated to States/UT Administrations having OBC population on notional allocation based on their total population (as per 2011 census data) since the State-wise accurate population of the OBCs is not available. The Notional Allocation is conveyed to the States/UTs at the beginning of the financial year and they are requested to send proposals within their Notional Allocation. The States/UTs are requested to limit the number of scholarships to the extent of Central Assistance plus State's Committed Liability. However, they are free to supplement their expenditure under the schemes from the State Plan allocation for additional demand. The details of funds demanded and actually released during each of the last three years, State-wise under Post Matric and Pre-Matric Scholarship for OBC students are attached at Annexure-III and Annexure-IV respectively.

Annexure-I

Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 160 for 8.03.2016

Details of Central Assistance (CA) demanded by States/UTs and CA released under Post Matric Scholarship for SC students during the last three years (Rs. in lakh)

S.NO	State/UTs	2012-13		2013-14		2014-15	
		CA demanded	CA Released	CA demanded	CA Released	CA demanded	CA Released
1	A.P.	62881.08	7900.78	38820.99	19410.50	18088.77	9300.00
2	Assam	2432.60	2447.26	2622.28	1216.00	2000.54	683.28
3	Bihar	4749.67	6234.04	9484.70	4462.87	11534.00	3000.00
4	Chandigarh	0.00	0.00	63.44	50.00	300.00	275.00
5	Chhattisgarh	3697.18	3129.30	2205.36	1535.00	2609.00	1100.00
6	Daman & Diu	3.76	0.73	11.39	0.00	19.00	20.31
7	Delhi	650.00	161.78	1195.54	0.00	830.00	1700.00
8	Goa	31.45	2.23	23.98	14.49	29.00	7.00
9	Gujarat	4401.52	5615.52	7448.18	5283.36	10575.00	3900.00
10	Haryana	14325.03	1329.68	21717.56	3669.05	16434.00	2700.00
11	Himachal Pradesh	2665.91	2931.73	2411.28	926.00	3965.00	1600.00
12	Jammu & Kashmir	367.93	67.60	596.05	897.01	369.00	298.00
13	Jharkhand	1994.00	82.68	1161.52	1334.10	2235.00	900.00
14	Karnataka	6957.44	4830.98	8054.26	4270.82	8149.00	2400.00
15	Kerala	4978.87	0.00	6106.70	11765.30	7577.00	4200.00
16	Madhya Pradesh	10903.94	9114.60	21099.17	12198.89	12640.00	6350.00
17	Maharashtra	19144.16	22755.90	49341.10	3311.00	57597.00	17635.00
18	Manipur	0.00	176.10	583.86	0.00	340.58	1193.50
19	Meghalaya	13.52	13.52	5.18	6.00	25.00	0.00
20	Odisha	5831.11	344.17	6243.45	3121.72	7837.00	4222.83
21	Puducherry	839.17	49.10	1090.92	0.00	571.00	0.00
22	Punjab	0.00	398.92	11749.52	*28081.00	29934.00	*37687.61
23	Rajasthan	8283.81	6013.35	12507.99	10592.00	13670.00	5500.00
24	Sikkim	12.60	16.70	58.04	66.64	46.95	46.95
25	Tamil Nadu	5918.18	14239.39	36947.93	32173.06	75334.00	25400.00
26	Telangana	0.00	0.00	0.00	0.00	24183.00	8800.00
27	Tripura	1219.67	1099.59	1216.05	1086.90	1632.27	1768.59
28	Uttar Pradesh	112200.00	70817.35	102888.26	55666.00	93870.00	47249.56
29	Uttarakhand	1964.77	1919.12	3259.51	3623.83	49.06	1800.00
30	West Bengal	9196.53	3772.66	10666.87	10588.00	11431.38	6600.00
	Total	285663.90	165464.78	359581.08	215349.54	413875.55	196337.63

Note: CA demanded in a particular year is an estimate by the state/UT.

* CA released included the arrears of past

Annexure-II**Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 160 for 8.03.2016**

Details of Central Assistance released to States/UTs during the last three years under Pre-Matric Scholarship Scheme for SC students

(Rs. in lakh)

S.No	State/ UT	CA Released	CA Released	CA Released
1	AndhraPradesh	11299.11	0.00	1554.35
2	Assam	0.00	1346.02	673.01
3	Bihar	5467.24	6184.72	3127.82
4	Chhattisgarh	0.00	2475.25	1237.62
5	Goa	2.31	0.00	0.00
6	Gujarat	1155.74	0.00	1200.00
7	Haryana	0.00	0.00	0.00
8	HimachalPradesh	862.44	0.00	0.00
9	Jammu & Kashmir	0.00	172.50	86.25
10	Jharkhand	1202.87	0.00	0.00
11	Karnataka	4781.30	3057.84	3826.44
12	Kerala	1984.19	2318.65	1159.33
13	MadhyaPradesh	9695.44	0.00	8022.55
14	Maharashtra	0.00	11954.74	5977.37
15	Odisha	4068.60	5126.06	5135.24
16	Punjab	2154.53	6020.47	2869.66
17	Rajasthan	4396.23	4262.15	4922.90
18	Sikkim	8.02	0.00	0.00
19	Tamilnadu	4113.93	4647.37	2323.68
20	Tripura	534.22	507.84	302..13
21	UttarPradesh	29484.36	0.00	0.00
22	Uttarakhand	1597.18	1170.20	1626.69
23	West Bengal	10320.00	5310.58	7292.66
24	Daman & Diu	0.00	0.00	1.67
25	Manipur	9.11	56.27	28.13
26	Meghalaya	0.00	0.00	3.62
27	Chandigarh	0.00	42.45	32.22
	Total	93136.82	54653.11	51403.34

Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 160 for 8.03.2016

Details of demands of the State/UTs and funds released under the Scheme of Pre-Matric for OBC Students during last three years

S.No.	States/ UTs	2012-13		2013-14		2014-15		Remarks
		Demand of States/UTs	Funds Released	Demand of States/UTs	Funds Released	Demand of States/UTs	Funds Released	
1	AndhraPradesh	655.15	318.00	0.00	0.00	1000.00	515.50	
2	Bihar	17557.41	174.24	122576.61	1691.00	36541.90	721.00	
3	Chhattisgarh	0.00	0.00	0.00	0.00	4742.64	948.00	
4	Goa	50.00	0.00	50.00	50.00	36.00	36.00	
5	Gujarat	625.00	113.50	1717.36	1120.00	762.26	573.32	
6	HimachalPradesh	0.00	13.00	0.00	40.00	0.00	40.00	
7	Jammu & Kashmir	0.00	0.00	358.49	112.01	0.00	0.00	Deficient proposal
8	Jharkhand	68.55	68.55	0.00	0.00	100.00	68.53	
9	Karnataka	115.00	115.00	5000.00	1160.00	710.00	710.00	
10	Kerala	2258.50	383.24	3200.00	796.08	3200.00	607.00	
11	Maharashtra	0.00	0.00	0.00	0.00	279.70	279.70	
12	Odisha	137.46	137.46	487.00	440.47	487.00	243.50	
13	Punjab	680.25	0.00	1912.62	452.00	0.00	0.00	Deficient proposal
14	Rajasthan	290.86	258.00	450.54	442.51	535.36	508.44	
15	Tamil Nadu	309.66	309.66	1471.78	1338.00	1724.00	744.31	
16	Telangana	309.66	0.00	0.00	0.00	413.00	413.00	
17	UttarPradesh	23914.05	2293.26	6069.94	3253.00	6069.94	3520.00	
18	Uttarakhand	180.55	116.09	157.91	58.50	0.00	58.50	
19	West Bengal	0.00	0.00	280.27	280.73	363.31	315.60	
20	Assam	200.00	154.00	0.00	0.00	318.75	319.00	
21	Manipur	15.00	0.00	0.00	0.00	100.00	100.00	
22	Tripura	147.50	147.50	174.63	142.00	174.00	174.00	
23	Sikkim	0.00	0.00	40.00	24.00	0.00	0.00	No Demand
24	Andaman Nicobar Island	35.00	35.09	33.93	33.93	0.00	0.00	
25	Chandigarh	0.00	0.00	1.41	0.00	0.00	0.00	Deficient proposal
26	Daman & Diu	14.47	13.86	18.17	18.17	23.17	5.50	
27	Delhi	50.56	50.56	45.26	45.26	58.53	54.76	
28	Puducherry	0.00	0.00	660.35	101.23	0.00	0.00	
	Total	47614.63	4701.01	144706.27	11598.89	57639.56	10955.66	

ANNEXURE- IV

Annexure referred in reply to part (a) to (e) of Lok Sabha Starred Question no. 160 for 8.03.2016

Details of Demand of the States/UTs and Funds released under Post Matric Scholarship scheme for OBC students (Fund-Limited) during last three years

(Amount in lakh)

Sl. No.	State/UTs	2012-13		2013-14		2014-15		Remarks
		Demand of State/UT	Amount released	Demand of State/UT	Amount released	Demand of State/UT	Amount released	
1	AndhraPradesh	39135.78	6178.00	62493.78	6314.00	9800.00	3322.00	
2	Bihar	29861.66	4715.83	129622.35	7738.00	60070.33	6581.90	
3	Chattisgarh	0.00	0.00	0.00	0.00	12259.96	2623.35	
4	Goa	94.66	94.37	243.73	106.00	599.24	442.00	
5	Gujarat	3578.03	2495.29	2683.55	2707.10	5291.60	3142.87	
6	Haryana	15139.38	707.17	0.00	811.00	16047.96	0.00	Deficient proposal
7	HimachalPradesh	245.23	245.23	492.03	448.86	2295.08	425.00	
8	Jammu & Kashmir	329.50	0.00	717.89	708.89	1460.63	769.00	
9	Jharkhand	4181.32	2663.81	8037.91	2460.00	17702.19	2222.90	
10	Karnataka	2973.35	2973.35	8669.00	3749.32	10419.00	4115.30	
11	Kerala	6676.92	2628.44	3749.32	2490.00	10000.00	2117.30	
12	MadhyaPradesh	35895.24	5859.39	20895.24	5412.00	50000.00	5620.00	
13	Maharashtra	11137.95	9072.32	25816.30	8379.00	45946.76	8014.00	
14	Odisha	1740.37	1740.00	2291.74	2601.39	2392.78	1289.00	
15	Punjab	1603.39	1355.00	5922.02	0.00	20163.58	0.00	Deficient proposal
16	Rajasthan	3680.58	2838.54	21107.96	4442.93	14606.10	4546.02	
17	Tamil Nadu	3237.02	3153.68	13819.20	5375.00	8600.00	4571.50	
18	Telangana	0.00	0.00	0.00	0.00	36585.45	1094.10	
19	UttarPradesh	62656.55	16109.72	52122.22	14880.00	64000.00	13445.00	
20	Uttrakhand	4401.73	815.00	3809.44	392.00	5293.47	680.10	
21	West Bengal	904.28	904.26	6926.48	6277.14	6563.49	5280.55	
22	Andaman & Nicobar Islands	16.91	16.91	0.00	0.00	2504.00	11.00	
23	Daman & Diu	5.68	5.68	8.86	8.86	10.30	7.13	
24	Chandigarh	3.98	0.00	35.61	0.51	61.00	61.00	
25	Delhi	215.46	86.64	600.19	44.88	1406.63	92.98	
26	Puducherry	76.80	76.80	0.00	0.00	56.00	7.00	
27	Assam	1581.87	1285.00	480.47	0.00	6453.66	5454.96	
28	Manipur	19.71	0.00	531.00	531.00	598.00	598.00	
29	Tripura	649.91	591.00	851.80	850.00	1430.00	1430.00	
30	Sikkim	70.99	70.99	128.00	128.00	150.00	150.00	
	Total:	190978.47	66682.42	372056.09	76855.88	412767.21	78113.96	